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Title: Introduction of the Constitution (Scheduled Tribes) order (Amendment) Bill, 2008 (Amendment of the Schedule)

श्री अवतार सिंह भडना (फ़रीदाबाद) : महोदय, मैं प्रस्ताव करता हूँ कि संविधान (अनुसूचित जनजातियाँ) आदेश, 1950 में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950. "

The motion was adopted.

श्री अवतार सिंह भडना (फ़रीदाबाद) : महोदय, मैं विधेयक पुरःस्थापित करता हूँ।

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(Amendment of Section 3)